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Gujarat Panchayat Services (Reservation of Vacancies for Ex-servicemen in Class-III and Class-IV Posts and Service) Rules, 2005

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Gujarat Panchayat Services (Reservation of Vacancies for Ex-servicemen in Class-III and Class-IV Posts and Service) Rules, 2005

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Gujarat 18th of 1993) and in supersession of all the rules made in this behalf, the Government of Gujarat hereby makes the following rules for regulating the reservation of vacancies in Class III and Class IV, in the Gujarat Panchayat Services and posts for Ex-servicemen, namely,-

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- 2. Definitions :-
- 3. Application :-
- 4. Reservation of Vacancies :-
- 5. . :-
- 6. Special provision regarding educational qualifications :-
- 7. Amendment of Recruitment Rules :-